

## High Court of Uttarakhand At Nainital

No. 394/UHC/Admin.B/XI-e-3/2023

Dated-01.10.2024

### ADVERTISEMENT

#### Engagement For Counsellor on Contractual Basis in Family Courts of Uttarakhand

Applications are invited through e-mail only from eligible candidates who fulfill the eligibility criteria on the date of publication of this advertisement, for engagement on the following posts, on contractual basis, at monthly remuneration of ₹ 50,000/- and ₹10,000/- for Travel Allowance (₹ 60,000/- per month in toto):-

Sl.No.	Name of Post	No. of Vacancy	Name of Family Courts	Name of the District
1.	<b>Counsellor For Family Courts</b>	01	Judge, Family Court, Almora	Almora
2.		01	Judge, Family Court, Bageshwar	Bageshwar
3.		01	Judge, Family Court, Chamoli	Chamoli
4.		01	Judge, Family Court, Champawat	Champawat
5.		01	Judge, Family Court, Pithoragarh	Pithoragarh
6.		01	Judge, Family Court, Rudraprayag	Rudraprayag
7.		01	Judge, Family Court, Tehri Garhwal	Tehri Garhwal
8.		01	Principal Judge, Family Court, Rudrapur, U. S. Nagar	U. S. Nagar
9.		01	Additional Principal Judge Family Court, Rudrapur, U. S. Nagar	
10.		01	Additional Principal Judge Family Court, Kashipur, U. S. Nagar	
11.		01	Additional Principal Judge Family Court, Khatima, U. S. Nagar	
<b>Total</b>		<b>11 vacancies</b>		

#### 1. Eligibility Criteria:

##### (i) Age and Nationality:

- The candidate should not be above 62 years as on the last date of application for Counsellor. However, the condition of upper age limit may be relaxed by the Competent Authority in case of deserving candidate.
- The candidate must be a citizen of India.

##### (ii) Educational qualification and Experience:

- **Counsellor-** Certificate holder in Couple and Family Therapy or a psychologists or an MSW from a UGC recognized University.

*(The preference shall be given to those candidates, who have requisite experience of working with NGOs and in the field of matrimonial matters, Children matters and senior citizens matters or having worked with persons facing mental health issues).*

**2. Job Profile of Counsellor:-**

- **Counsellor-** The Counsellor would do counselling in matrimonial disputes, matters relating to women and children, senior citizens, persons with mental health issues etc. The Counsellor would help couples to understand the source of their conflicts and try to resolve them. They would help address and resolve the issues which couples may not realize that such issues are the core of their problems. They will analyse the behavioural patterns of couples and identify those who lead the conflict, in order to get resolved the dispute.

**3. Method of Selection:**

- Selection shall be made on the basis of personal Interview/Interaction. Knowledge, Experience and Expertise in relevant field shall be assessed during the course of personal interview/interaction. The Competent Authority shall reserve the right to shortlist the applications on the basis of the criteria fixed by the Competent Authority.

**4. How to Apply:**

- Format of application form can be viewed and obtained from the Official Website of High Court of Uttarakhand, Nainital *i.e.* <https://highcourtofuttarakhand.gov.in/>.
- Candidates may submit scanned copy of duly filled application form in the prescribed format along with scanned copy of enclosures in a **single “pdf file”** (not exceeding 10 Mb) on the e-mail address of the High Court of Uttarakhand, Nainital *i.e.* [highcourt-ua@nic.in](mailto:highcourt-ua@nic.in) mentioning the subject **“APPLICATION FOR THE POST OF COUNSELLOR FOR FAMILY COURTS OF ALMORA, BAGESHWAR, CHAMOLI, CHAMPAWAT, PITHORAGARH, RUDRAPRAYAG, TEHRI GARHWAL AND U. S. NAGAR (NAME OF DISTRICTS)”**.
- Any application received through any other mode will not be entertained.

**5.** One Candidate may apply only for ‘01’ District. If a candidate applies for more than ‘01’ districts his/her application shall be rejected without any intimation to the candidate.

**6.** Last date for submitting application is **20.10.2024 till 05:00 PM.**

**7.** The information regarding names of shortlisted candidates, schedule of Interview will be announced later on the Official Website of High Court of Uttarakhand, Nainital. The candidates are advised to keep on visiting the official website of the High Court of Uttarakhand.

8. Only shortlisted candidates shall be called for Interview individually through the Email addresses provided by them.
9. The interview of the shortlisted candidates will be held at High Court of Uttarakhand at Nainital.
10. Incomplete application not conforming to the aforesaid prescribed requirements shall be rejected and no further communication will be entertained in this regard.
11. No TA/ DA shall be paid to the applicants for appearing in the interview.
12. Any application received after the last date shall not be entertained under any circumstances.

**BY ORDER OF HONOURABLE THE CHIEF JUSTICE**

Sd/-

Registrar General  
High Court of Uttarakhand at Nainital

**APPLICATION FOR ENGAGEMENT AS COUNSELLOR**

(On Contractual Basis)

**APPLICATION FORM**

Photograph

**NAME OF THE DISTRICT APPLIED FOR:** \_\_\_\_\_

1.	Name	:			
2.	Father's/Husband's Name	:			
3.	Date of Birth (along with proof)	:			
4.	Age as on Date of 10.08.2024	:			
5.	Permanent Address and Home District	:			
6.	Correspondence Address	:			
7.	Mobile No. and E-mail Id	:			
8.	Educational Qualifications	:			
	Degree/Course	Name of Board/University/Institute	Year of Passing	Obtained Percentage (aggregate)	
9.	Experience (if any)	:			

10.	Identity proof (AADHAR, PAN)	:
11.	Present Occupation	:
12.	Nationality/ Gender	:
13.	Religion	:
14.	Any other accomplishment (s), the candidate may like to inform	:
15.	Whether any Criminal case has been registered against the applicant? If yes, the details thereof	:
16.	Whether the applicant has ever been charge-sheeted for any criminal offence or in any departmental proceedings? If yes, the details thereof	:
17.	Whether the applicant has been convicted by any competent court for any criminal offence? If yes, the details thereof	:
18.	Does the applicant has more than one living spouse?	:
19.	Does the applicant attract any of the disqualification listed in the vacancy circular?	:

**List of the documents to be attached:-**

- Self attested copies of documents in support of educational qualifications.
- Self attested copies of documents in support of Identity proof (AADHAR/PAN).
- Self attested copies of documents in support of Date of Birth.
- Self attested copies of documents in support of Experience.
- Self attested copies of any other relevant document in support of his/her application.

Place:

Signature of the Candidate

Date:

I undertake that I have not concealed any material information. I further undertake that in case at any stage, I have been found guilty of concealing any material information, my candidature/ subsequent appointment be cancelled with immediate effect.

Signature of the Candidate